

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 102
IB-174/(ND)/2021

IN THE MATTER OF:

Design Plus Architecture

Vs.

Modex International Securities Ltd.

....**Applicant**

....**Respondent**

Order under Section 9 of IBC.

Order delivered on 22.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

:Mr.Deepak Girdhar, Adv.

ORDER

Learned Counsel for the applicant states that they have been recently engaged in the matter and seeks time to take instructions with respect to filing of rejoinder. He further undertakes to file rejoinder, if required within ten days, with copy in advance to the other side.

List on 16.09.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)